

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.162/TT/2014

Coram:

Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member

Dr. M.K.Iyer, Member

Date of Hearing: 17.09.2015

Date of Order: 07.10.2015

In the Matter of

Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999, CERC (Terms and Conditions of Tariff) Regulations, 2009 and CERC (Terms and Conditions of Tariff) Regulations' 2014 for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for Korba-Budhipadar Transmission System in Western Region.

And in the Matter of

Power Grid Corporation of India Ltd,
Registered office: B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi. 110 016.
Corporate Centre : 'SAUDAMINI', Plot No-2,
Sector-29, Gurgaon-122 001 (Haryana).

.....Petitioner

Versus

1. Madhya Pradesh Power Trading Co. Ltd.
Shakti bhawan, Rampur
Jabalpur - 482 008
2. Maharashtra State Electricity Distribution Co. Ltd.
Prakashgad, 4th floor
Andheri (East), Mumbai - 400 052
3. Gujarat Urja Vikas Nigam Ltd.
Sardar Patel Vidyut Bhawan, Race Course Road
Vadodara - 390 007



4. Electricity Department
Govt. of Goa, Vidyut Bhawan, Panaji,
Near Mandvi Hotel, Goa - 403 001
5. Electricity Department
Administration of Daman & Diu
Daman - 396 210
6. Electricity Department
Administration of Dadra Nagar Haveli
U.T., Silvassa - 396 230
7. Chhattisgarh State Electricity Board
P.O.Sunder Nagar, Dangania, Raipur
Chhatisgaarh-492013
8. Madhyapradesh Audyogik Kendra
Vikas Nigam (Indore) Ltd.
3/54, Press Complex, Agra-Bombay Road,
Indore-452 008

.....Respondents

The following were present:

For Petitioner: Shri A.M.Pavgi, PGCIL
Shri M.M. Mondal, PGCIL
Shri R.Prasad, PGCIL
Shri Mohd. Mohsin, PGCIL

For Respondents: None

ORDER

The petition has been preferred by Power Grid Corporation of India Ltd, a transmission licensee, for revision of tariff under Regulation 6 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as “the 2009 Regulations”) based on truing up of expenditure for the period 1.4.2009 to 31.3.2014 and for determination of tariff under Central Electricity Regulatory Commission (Terms and Conditions of Tariff)



Regulations, 2014 (hereinafter referred to as “the 2014 Regulations”) for the period from 1.4.2014 to 31.3.2019 in respect of Korba-Budhipadar Transmission System (hereinafter referred to as “transmission system”).

2. The respondents are distribution licensees, who are procuring transmission service from the petitioner, mainly beneficiaries of Western Region.

3. The petitioner has built the transmission system in Western Region and the same has been put under commercial operation w.e.f. dated 1.9.1999. The petitioner had approached the Commission vide Petition No. 7/2010 with I.A. No. 16/2010 for determination of tariff for 2009-14 period. The Commission, on 15.9.2010, had approved the tariff based on the admitted capital cost of ₹ 3,003.76 lakh as on 31.3.2009 as given below:

(₹ in lakh)					
Particulars	2009-10	2010-11	2011-12	2012-13	2013-14
Depreciation	159.06	159.06	159.06	29.62	29.62
Interest on Loan	38.06	23.79	10.11	2.42	0.47
Return on Equity	115.71	115.71	115.71	115.71	115.71
Interest on Working Capital	10.00	9.90	9.83	7.20	7.39
O & M Expenses	69.62	73.56	77.80	82.35	87.04
Total	392.45	382.02	372.51	237.31	240.24

4. As per Regulation 6 of the 2009 Regulations, the Commission shall carry out truing up exercise along with the tariff petition filed for the next tariff period, with respect to the capital expenditure including additional capital expenditure incurred up to 31.3.2014, as admitted by the Commission after prudence check at the time of truing up. Further, as per Regulation 15 of the 2009 Regulations, the petitioner is required to adjust the yearly impact of MAT rate in the truing up petition for 2009-14 tariff period. The petitioner has submitted that in case interest on loan was calculated on basis of prevailing rates for the determination of tariff, any change in the rate of interest subsequently during the tariff period will be considered at the time of truing

up. In this context, the petitioner has relied upon the Commission's order dated 8.6.2011 in Petition No. 238/2010.

5. The petitioner has made following submissions in regard to revision of tariff in accordance with Regulation 6 of the 2009 Regulations for 2009-14:

- a) The additional capital expenditure during the 2009-14 period is NIL and hence, the tariff has been claimed based on the admitted capital cost of ₹ 3,003.76 lakh by the Commission in order dated 15.9.2010 in Petition No 7/2010 with I.A. No. 16/2010;
- b) The variation in the tax rate during the 2009-14 period applicable to the petitioner as per the Finance Act of the relevant year for the purpose of grossing up of ROE has been furnished as under:

Year	MAT Rate (in %)	Grossed up ROE (Base rate/(1-t) (in %)
2009-10	16.995	18.674
2010-11	19.931	19.358
2011-12	20.008	19.377
2012-13	20.008	19.377
2013-14	20.961	19.610

- c) The petitioner has claimed the interest on loan based on actual interest rates for each year during the 2009-14 period and also submitted relevant documents vide affidavit dated 26.6.2014.
6. Based on aforesaid, the petitioner has claimed the revision of tariff for 2009-14 tariff period as follows:



(₹ in lakh)

Period	2009-10	2010 – 11	2011 -12	2012 – 13	2013 - 14
Revised AFC based on truing up	398.52	393.92	386.61	248.97	253.17

7. The petitioner has further claimed the transmission tariff for the period 2014-19 in accordance with the 2014 Regulations as follows:

(₹ in lakh)

Period	2014-15	2015-16	2016-17	2017-18	2018-19
Annual Fixed Cost	245.48	248.32	251.20	254.14	257.14

8. The petitioner has made following submissions in regard to determination of tariff for 2014-19:

- a) The depreciation has been claimed in accordance with Regulation 27 of the 2014 Regulations;
- b) The petitioner has prayed for grossing up of ROE at MAT rate of 20.961% prevailing in 2013-14 which shall be trued up with actual tax rate in accordance with clause 25 (3) of the 2014 Regulations;
- c) The petitioner has prayed for reimbursement of service tax if it is subjected to such tax in future;
- d) The petitioner has considered interest on loan on the basis of rate prevailing as on 1.4.2014 and prayed that the change in Interest Rate due to floating rate of interest applicable, if any, during 2014-19 period will be adjusted;
- e) The wage revision of the employees of the petitioner company is due during 2014-19 and actual impact of wage hike will be effective from a future date.



The scheme of wage revision applicable to CPSUs being binding on the petitioner, the petitioner sought liberty to approach the Commission for suitable revision in the norms for O&M expenditure for claiming the impact of wage hike, if any, during 2014-19.

9. The petitioner has served the petition to the respondents and notice of this application has been published in the news paper in accordance with the CERC (Procedure for making of application for determination of tariff, Publication of the application and other related matters) Regulations, 2004. No submissions have been made by the Respondents. No comments/objections have been received from the public in response to the notice in newspaper. The hearing in this matter was held on 17.9.2015.

TRUE UP ANNUAL FIXED CHARGES FOR 2009-14 PERIOD

10. We have considered the submissions of the petitioner in respect of truing up of annual fixed charged for 2009-14 tariff period. The revision of tariff for 2009-14 period has been determined as discussed below:

- a) The capital cost of ₹ 3,003.76 lakh admitted by the Commission as on 31.3.2009 has been considered as opening capital cost as on 1.4.2009 for determination of tariff in accordance with Regulation 7 of the 2009 Regulations;
- b) The petitioner has not claimed any additional capital expenditure for 2009-14 period;
- c) The Regulation 15 of the 2009 Regulations provides for the grossing up of ROE with the actual tax rate for the purpose of return on equity. The petitioner has submitted the MAT rate applicable during the various years.



Return on equity has been worked out by considering year wise MAT rate submitted by the petitioner in accordance with Regulation 15 of the 2009 Regulations;

- d) Regulation 16 of the 2009 Regulations provide the methodology for working out weighted average rate of interest on loan. The Commission in its earlier order dated 8.6.2011 in Petition No. 238/2010 has held that in case of floating rate of interest, any change in the rates of interest during the tariff period will be considered at the time of true up. Accordingly, the interest on loan has been worked out;
- e) Life of the assets covered in the instant petition works out to 34 years considering capital cost as on 1.4.2009. Further, this transmission system has completed 12 years on 1.9.2011 and thus depreciation till 2011-12 has been calculated by straight line method and for 2012-13 and 2013-14 has been calculated based on the remaining depreciable value to be recovered in the balance useful life.
- f) Interest on Working Capital and Operation & Maintenance Expenses has been considered in accordance with the 2009 Regulations.

11. Accordingly, the annual fixed charges for the transmission system under the petition has been worked out and allowed as under:

(₹ in lakh)

Particulars	2009-10	2010-11	2011-12	2012-13	2013-14
Gross Block					
Opening Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Average Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Depreciation					
Rate of Depreciation	5.2952%	5.2952%	5.2952%	5.2952%	5.2952%
Depreciable Value	2703.38	2703.38	2703.38	2703.38	2703.38



Elapsed Life	9	10	11	12	13
Balance Useful life of the asset	25	24	23	22	21
Remaining Depreciable Value	1099.24	940.19	781.13	622.08	593.80
Depreciation	159.06	159.06	159.06	28.28	28.28
Interest on Loan					
Gross Normative Loan	2341.82	2341.82	2341.82	2341.82	2341.82
Cumulative Repayment upto Previous Year	1811.68	1970.74	2129.79	2288.85	2317.12
Net Loan-Opening	530.14	371.08	212.03	52.97	24.70
Additions	0.00	0.00	0.00	0.00	0.00
Repayment during the year	159.06	159.06	159.06	28.28	24.70
Net Loan-Closing	371.08	212.03	52.97	24.70	0.00
Average Loan	450.61	291.56	132.50	38.84	12.35
Weighted Average Rate of Interest on Loan#	8.0109%	7.8965%	8.5788%	6.7892%	3.1034%
Interest	36.10	23.02	11.37	2.64	0.38
Return on Equity					
Opening Equity	661.94	661.94	661.94	661.94	661.94
Additions	0.00	0.00	0.00	0.00	0.00
Closing Equity	661.94	661.94	661.94	661.94	661.94
Average Equity	661.94	661.94	661.94	661.94	661.94
Return on Equity (Base Rate)	15.50%	15.50%	15.50%	15.50%	15.50%
MAT rate for the respective year	16.9950%	19.9305%	20.0078%	20.0078%	20.9605%
Rate of Return on Equity	18.674%	19.358%	19.377%	19.377%	19.610%
Return on Equity	123.61	128.14	128.26	128.26	129.81
Interest on Working Capital					
Maintenance Spares	10.44	11.03	11.67	12.35	13.06
O & M expenses	5.80	6.13	6.48	6.86	7.25
Receivables	66.42	65.65	64.43	41.49	42.19
Total	82.66	82.82	82.59	60.71	62.50
Interest	10.13	10.15	10.12	7.44	7.66
Annual Transmission Charges					
Depreciation	159.06	159.06	159.06	28.28	28.28
Interest on Loan	36.10	23.02	11.37	2.64	0.38
Return on Equity	123.61	128.14	128.26	128.26	129.81
Interest on Working Capital	10.13	10.15	10.12	7.44	7.66
O & M Expenses	69.62	73.56	77.80	82.35	87.04
Total	398.51	393.92	386.60	248.96	253.16

Details enclosed as Annexure-1



ANNUAL FIXED CHARGES FOR 2014-19

12. We have considered the submissions of the petitioner in respect of tariff for 2014-19 period. The tariff for 2014-19 period has been determined as discussed below:

- a) The capital cost of ₹ 3,003.76 lakh admitted by the Commission as on 31.3.2014 has been considered as opening capital cost as on 1.4.2014 for determination of tariff in accordance with Regulation 9 of the 2014 Regulations;
- b) The petitioner has not claimed any projected additional capital expenditure during 2014-19 period;
- c) The Regulation 24 read with Regulation 25 of the 2014 Regulations provides the grossing up of return on equity with the effective tax rate for the purpose of return on equity. It further provides that in case the generating company or transmission licensee paying Minimum Alternative Tax (MAT), the MAT rate including surcharge and cess will be considered for the grossing up of return on equity. The petitioner has submitted that MAT rate is applicable to the petitioner's company. Accordingly, the MAT rate applicable during the 2013-14 has been considered for the purpose of return on equity which shall be trued up with actual tax rate in accordance with clause 25 (3) of the 2014 Regulations;
- d) The normative loan has already been repaid by 2013-14. Accordingly, interest on normative loan works out to Nil;



e) Transmission system has completed 12 years on 1.9.2011 and thus depreciation during 2014-19 has been calculated based on the remaining depreciable value to be recovered in the balance useful life.

f) Interest on Working Capital and Operation & Maintenance Expenses has been considered in accordance with the 2014 Regulations.

13. Accordingly, the annual fixed charges for the transmission system under the petition has been worked out and allowed as under:

(₹ in lakh)

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
Gross Block					
Opening Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Additional Capitalisation	0.00	0.00	0.00	0.00	0.00
Closing Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Average Gross Block	3003.76	3003.76	3003.76	3003.76	3003.76
Depreciation					
Rate of Depreciation	5.2952%	5.2952%	5.2952%	5.2952%	5.2952%
Depreciable Value	2703.38	2703.38	2703.38	2703.38	2703.38
Elapsed Life (Beginning of the year)	14	15	16	17	18
Weighted Balance Useful life of the combine assets	20	19	18	17	16
Remaining Depreciable Value	565.53	537.25	508.97	480.70	452.42
Depreciation	28.28	28.28	28.28	28.28	28.28
Interest on Loan					
Gross Normative Loan	2341.82	2341.82	2341.82	2341.82	2341.82
Cumulative Repayment upto Previous Year	2341.82	2341.82	2341.82	2341.82	2341.82
Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
Additions during the year	0.00	0.00	0.00	0.00	0.00
Repayment during the year	0.00	0.00	0.00	0.00	0.00
Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
Average Loan	0.00	0.00	0.00	0.00	0.00
Weighted Average Rate of Interest on Loan ##	1.9300%	1.9300%	1.9300%	1.9300%	1.9300%
Interest	0.00	0.00	0.00	0.00	0.00
Return on Equity					
Opening Equity	661.94	661.94	661.94	661.94	661.94
Additions	0.00	0.00	0.00	0.00	0.00



Closing Equity	661.94	661.94	661.94	661.94	661.94
Average Equity	661.94	661.94	661.94	661.94	661.94
Return on Equity (Base Rate)	15.50%	15.50%	15.50%	15.50%	15.50%
MAT rate for FY 2014-15	20.961%	20.961%	20.961%	20.961%	20.961%
Rate of Return on Equity	19.610%	19.610%	19.610%	19.610%	19.610%
Return on Equity	129.81	129.81	129.81	129.81	129.81
Interest on Working Capital					
Maintenance Spares	11.91	12.31	12.72	13.14	13.56
O & M expenses	6.62	6.84	7.07	7.30	7.54
Receivables	40.91	41.39	41.87	42.36	42.86
Total	59.44	60.54	61.65	62.79	63.95
Interest	8.02	8.17	8.32	8.48	8.63
Annual Transmission Charges					
Depreciation	28.28	28.28	28.28	28.28	28.28
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	129.81	129.81	129.81	129.81	129.81
Interest on Working Capital	8.02	8.17	8.32	8.48	8.63
O & M Expenses	79.38	82.07	84.80	87.58	90.42
Total	245.49	248.33	251.21	254.14	257.14

Details enclosed as Annexure-2

14. The petitioner has sought reimbursement of fee paid by it for filing the petition and publication expenses. The petitioner shall be entitled for reimbursement of the filing fees and publication expenses in connection with the present petition, directly from the beneficiaries on pro-rata basis in accordance with Regulation 42 of the 2009 Tariff Regulations.

15. The petitioner has prayed for reimbursement of service tax if it is subjected to such tax in future. In our view, the petitioner's prayer is premature at this stage and cannot be entertained.

16. The petitioner shall be entitled for reimbursement of licence fee in accordance with Regulation 42A (1) (b) of the 2009 Regulations for 2009-14 period and in accordance with Regulation 52 (2) (b) of the 2014 Regulations.



17. The petitioner has submitted that O&M Expenses for the year 2014-19 had been arrived at on the basis of normalized actual O&M Expenses during the period 2008-13. The petitioner has further submitted that the wage revision of the employees of the petitioner company is due during 2014-19 and actual impact of wage hike which will be effective from a future date has also not been factored in fixation of the normative O&M rate specified for the tariff block 2014-19. The petitioner has also prayed that it will approach the Commission for suitable revision in the norms of O&M expenses for claiming the impact of such increase. We have considered the submission of the petitioner. We would like to clarify that any application filed by the petitioner in this regard will be dealt with in accordance with the appropriate provisions of the 2014 Regulations.

18. The petitioner is directed to work out the tax on return on equity and the deferred tax liability for the period 2014-19 as per the observations made in order dated 15.4.2015 in Petition No. 532/TT/2014.

Sharing of Transmission Charges

19. The billing, collection and disbursement of the transmission charges approved shall be governed by the provisions of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010, as amended from time to time as provided in Regulation 43 of the 2014 Regulations.

20. This order disposes of Petition No. 162/TT/2014.

sd/-

(Dr. M.K. Iyer)
Member

sd/-

(A.S. Bakshi)
Member

sd/-

(A.K. Singhal)
Member



CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN						
(₹ in lakh)						
	Details of Loan	2009-10	2010-11	2011-12	2012-13	2013-14
1	Bond VII					
	Gross Loan opening	669.00	669.00	669.00	669.00	669.00
	Cumulative Repayment upto DOCO/previous year	669.00	669.00	669.00	669.00	669.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00%	0.00%	0.00%	0.00%	0.00%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	5 Annual Instalments from 04.08.2003				
2	Bond XIII Option II					
	Gross Loan opening	518.00	518.00	518.00	518.00	518.00
	Cumulative Repayment upto DOCO/previous year	518.00	518.00	518.00	518.00	518.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	7.85%	7.85%	7.85%	7.85%	7.85%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	6 Annual Instalments from 31.07.2003				
3	Corp Bank					
	Gross Loan opening	334.00	334.00	334.00	334.00	334.00
	Cumulative Repayment upto DOCO/previous year	183.70	217.10	250.50	283.90	317.30
	Net Loan-Opening	150.30	116.90	83.50	50.10	16.70
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	33.40	33.40	33.40	33.40	16.70
	Net Loan-Closing	116.90	83.50	50.10	16.70	0.00
	Average Loan	133.60	100.20	66.80	33.40	8.35
	Rate of Interest	10.60%	10.57%	12.56%	13.00%	13.00%
	Interest	14.16	10.59	8.39	4.34	1.09
	Repayment Schedule	20 Half yearly Instalments from 10.03.2004				
4	PNB-I					
	Gross Loan opening	669.00	669.00	669.00	669.00	669.00
	Cumulative Repayment upto DOCO/previous year	401.40	468.30	535.20	602.10	669.00
	Net Loan-Opening	267.60	200.70	133.80	66.90	0.00



	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	66.90	66.90	66.90	66.90	0.00
	Net Loan-Closing	200.70	133.80	66.90	0.00	0.00
	Average Loan	234.15	167.25	100.35	33.45	0.00
	Rate of Interest	8.95%	9.72%	11.86%	11.90%	0.00%
	Interest	20.96	16.26	11.90	3.98	0.00
	Repayment Schedule	10 Annual Instalments from 30.03.2004				
5	BOI (foreign currency)					
	Gross Loan opening	151.98	151.98	151.98	151.98	151.98
	Cumulative Repayment upto DOCO/previous year	40.00	47.99	55.99	63.99	71.99
	Net Loan-Opening	111.99	103.99	95.99	87.99	79.99
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	8.00	8.00	8.00	8.00	8.00
	Net Loan-Closing	103.99	95.99	87.99	79.99	71.99
	Average Loan	107.99	99.99	91.99	83.99	75.99
	Rate of Interest	2.7715%	2.1673%	2.1084%	2.2839%	2.0160%
	Interest	2.99	2.17	1.94	1.92	1.53
	Repayment Schedule	Equal Half yearly instalments from 10.06.2004				
	Total Loan					
	Gross Loan opening	2341.98	2341.98	2341.98	2341.98	2341.98
	Cumulative Repayment upto DOCO/previous year	1812.10	1920.39	2028.69	2136.99	2245.29
	Net Loan-Opening	529.89	421.59	313.29	204.99	96.69
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	108.30	108.30	108.30	108.30	24.70
	Net Loan-Closing	421.59	313.29	204.99	96.69	71.99
	Average Loan	475.74	367.44	259.14	150.84	84.34
	Rate of Interest	8.0109%	7.8965%	8.5788%	6.7892%	3.1034%
	Interest	38.11	29.01	22.23	10.24	2.62



CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN						
(₹ in lakh)						
	Details of Loan	2014-15	2015-16	2016-17	2017-18	2018-19
1	Bond VII					
	Gross loan opening	669.00	669.00	669.00	669.00	669.00
	Cumulative Repayment upto DOCO/previous year	669.00	669.00	669.00	669.00	669.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00%	0.00%	0.00%	0.00%	0.00%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	5 Annual Instalments from 04.08.2003				
2	Bond XIII Option II					
	Gross loan opening	518.00	518.00	518.00	518.00	518.00
	Cumulative Repayment upto DOCO/previous year	518.00	518.00	518.00	518.00	518.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00%	0.00%	0.00%	0.00%	0.00%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	6 Annual Instalments from 31.07.2003				
3	Corp Bank					
	Gross loan opening	334.00	334.00	334.00	334.00	334.00
	Cumulative Repayment upto DOCO/previous year	334.00	334.00	334.00	334.00	334.00
	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00%	0.00%	0.00%	0.00%	0.00%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	20 Half yearly Instalments from 10.03.2004				
4	PNB-I					
	Gross loan opening	669.00	669.00	669.00	669.00	669.00
	Cumulative Repayment upto DOCO/previous year	669.00	669.00	669.00	669.00	669.00



	Net Loan-Opening	0.00	0.00	0.00	0.00	0.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	0.00	0.00	0.00	0.00	0.00
	Net Loan-Closing	0.00	0.00	0.00	0.00	0.00
	Average Loan	0.00	0.00	0.00	0.00	0.00
	Rate of Interest	0.00%	0.00%	0.00%	0.00%	0.00%
	Interest	0.00	0.00	0.00	0.00	0.00
	Repayment Schedule	10 Annual Instalments from 30.03.2004				
5	BOI (foreign currency)					
	Gross loan opening	151.98	151.98	151.98	151.98	151.98
	Cumulative Repayment upto DOCO/previous year	79.99	87.99	95.99	103.99	111.99
	Net Loan-Opening	71.99	63.99	55.99	47.99	40.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	8.00	8.00	8.00	8.00	8.00
	Net Loan-Closing	63.99	55.99	47.99	40.00	32.00
	Average Loan	67.99	59.99	51.99	44.00	36.00
	Rate of Interest	1.93%	1.93%	1.93%	1.93%	1.93%
	Interest	1.31	1.16	1.00	0.85	0.69
	Repayment Schedule	Half yearly instalments from 15.06.2006				
	Total Loan					
	Gross loan opening	2341.98	2341.98	2341.98	2341.98	2341.98
	Cumulative Repayment upto DOCO/previous year	2269.99	2277.99	2285.99	2293.99	2301.99
	Net Loan-Opening	71.99	63.99	55.99	47.99	40.00
	Additions during the year	0.00	0.00	0.00	0.00	0.00
	Repayment during the year	8.00	8.00	8.00	8.00	8.00
	Net Loan-Closing	63.99	55.99	47.99	40.00	32.00
	Average Loan	67.99	59.99	51.99	44.00	36.00
	Rate of Interest	1.9300%	1.9300%	1.9300%	1.9300%	1.9300%
	Interest	1.31	1.16	1.00	0.85	0.69

